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ITEM NO.1

COURT NO.6

SECTION PIL

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA Nos. 16 & 17 in WRIT PETITION (CIVIL) NO(s). 265 OF 2011

AVISHEK GOENKA

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(For directions, permission to appear and argue in person
and office report)

Date: 03/09/2013 These I.As. were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. PATNAIK
HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR

For Petitioner(s) Petitioner-In-Person (N.P.)

For Respondent(s) Mr. Kedar Nath Tripathy, Adv.
Mr. Rajesh Kumar, Adv.
Mr. Ranjan Kumar Pandey, Adv.
Mr. Dheeraj Nair, Adv.
M/S AP & J Chambers, Advs.
M/S Suresh A. Shroff & Co., Advs.
M/S Karanjawala & Co., Advs.

UPON perusing papers the Court made the following
O R D E R

List on 8th October, 2013.

|
|(G. SUDHAKARA RAO)
|COURT MASTER

| | (SHARDA KAPOOR)
| | COURT MASTER
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